

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:3601  
ANSWERED ON:15.12.2011  
SURPRISE CHECK BY CBI  
Rajendran Shri C.

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Central Bureau of Investigation or any other agency had conducted any surprise checks on several trains during the last three years and the current year;
- (b) if so, the details and outcome thereof;
- (c) whether the CBI has submitted the reports thereon;
- (d) if so, the details thereof; and
- (e) the action taken thereon by the Railways?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a) Yes, Madam.

(b) Year      No. of checks

2008	11
2009	25
2010	16
2011 (upto Nov.)	16 +1 (GRP)

(c) CBI has submitted preliminary investigation report in two cases and final investigation report in remaining cases.

(d) Some cases of ticket checking staff carrying without ticket/ irregular passengers have been identified, apart from cases of excess/ shortage in Government /Private Cash. System improvements in the area of reservation i.e release of Emergency Quota have also been suggested by CBI.

(e) Administrative action and action under Disciplinary and Appeal Rules has been taken against identified delinquent staff . A detailed procedure order for release of berths under Emergency Quota has been issued to all Zonal Railways, after due deliberation on CBI recommendations.